## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:395 ANSWERED ON:14.03.2012 INDO-CHINA BORDER TALKS Owaisi Shri Asaduddin;Panda Shri Baijayant;Pradhan Shri Nityananda;Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah;Sukur Shri Jadhav Baliram

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and China propose to devise a new border management mechanism to resolve boundary issues;

(b) if so, the details thereof alongwith the main issues between the two countries which have not yet been resolved;

(c) the manner in which this mechanism is likely to help in resolving the occasional problems relating to borders being faced by India;

(d) whether the Government has held certain rounds of talks with China in the above direction;

(e) if so, the details thereof;

(f) whether China has raised a new controversy about Arunachal Pradesh; and

(g) if so, the details thereof?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (e) During the 15th round of Talks between Special Representatives, India and China signed an Agreement on the Establishment of a Working Mechanism on Consultation and Coordination on India-China Border Affairs. The 1st meeting of this Working Mechanism was successfully held in Beijing on 5-6 March 2012. The two delegations agreed on the rules governing the functioning of the Mechanism which include convening 1-2 meetings a year, and if required, holding of emergency consultations either through meetings or by telephone/ video conferencing. The two delegations reviewed the situation prevailing in the India-China border areas and noted the adherence by both sides to the various agreements for maintenance of peace and tranquility. At the same time they stressed the need for continuing efforts towards this objective and discussed additional confidence building measures between the two sides. They also discussed the possibility of an alternate route for the Kailash Manasarovar Yatra and additional items for border trade at Nathu La Pass in Sikkim.

(f) & (g) China has objected to the visit of Raksha Mantri for the celebration of the 25th Anniversary of statehood of Arunachal Pradesh on 20 February 2012. On 25 February 2012, the Chinese Foreign Office Spokesperson made a statement that the Chinese position on the disputed eastern sector of the India-China boundary has been consistent and that pending a final resolution, India and China should not take any action in the disputed area that could complicate the problem. India's position that Arunachal Pradesh is an integral and inalienable part of India has been clearly conveyed to the Chinese side.